

**PENDENCY OF DISTRICT/ADDL. SESSIONS JUDGE  
AS ON 01/06/2010**

NATURE OF CASES	TIS HAZARI COURTS		
	CENTRAL DISTRICT	NORTH DISTRICT	WEST DISTRICT
CULPABLE HOMICIDE U/S 302 IPC	90	77	85
SESSIONS CASES OTHER MURDER	288	278	247
CBI	5	3	0
ARMS ACT	9	6	3
COMPLAINT CASES/SEBI	95	1	1
RAPE CASES	59	47	59
CUSTOMS	0	0	0
SC/ST	2	3	6
CLOSURE	10	0	0
OFFICIAL SECRET ACT	10	7	8
CRIMINAL APPEALS	101	57	38
CRIMINAL REVISIONS	140	139	36
NDPS	79	27	8
EC	0	2	0
MISCELLANEOUS APPLICATIONS	85	18	3
EXECUTIONS CASES	0	7	0
DEPARTMENTAL ENQUIRY	15	10	6
TADA	1	0	0
POTA	2	0	0
MACOCA	3	1	5
ANTI CORRUPTION	792	0	0
U/S 304 B IPC	20	8	24
ELECTRICITY CASES	1756	0	0
CULPABLE HOMICIDE 304 IPC	0	6	24
CULPABLE HOMICIDE 306 IPC	0	6	14
BSES RP LTD COMPLAINT CASES	0	0	0
BRPL	0	0	0
U/S 364 B IPC	5	6	9
<b>TOTAL</b>	<b>3567</b>	<b>709</b>	<b>576</b>

**PENDENCY OF DISTRICT/ADDL. SESSIONS JUDGE  
AS ON 01/06/2010**

NATURE OF CASES	PATIALA HOUSE		
	NEW DELHI	SOUTH	SOUTH EAST
CULPABLE HOMICIDE U/S 302 IPC	82	140	129
SESSIONS CASES OTHER MURDER	167	479	395
CBI	4	0	0
ARMS ACT	13	1	0
COMPLAINT CASES/SEBI	0	0	0
RAPE CASES	26	90	112
CUSTOMS	0	0	0
SC/ST	6	12	0
CLOSURE	0	0	0
OFFICIAL SECRET ACT	0	2	0
CRIMINAL APPEALS	222	135	183
CRIMINAL REVISIONS	157	176	124
NDPS	140	128	0
EC	0	3	0
MISCELLANEOUS APPLICATIONS	0	0	0
EXECUTIONS CASES	6	0	0
DEPARTMENTAL ENQUIRY	6	1	1
TADA	0	0	1
POTA	0	0	0
MACOCA	3	3	4
ANTI CORRUPTION	235	0	0
U/S 304 B IPC	14	32	45
ELECTRICITY CASES	0	713	0
CULPABLE HOMICIDE 304 IPC	3	0	7
CULPABLE HOMICIDE 306 IPC	0	0	0
BSES RP LTD COMPLAINT CASES	0	0	0
BRPL			
U/S 364 B IPC	5	17	5
<b>TOTAL</b>	<b>1089</b>	<b>1932</b>	<b>1006</b>

**PENDENCY OF DISTRICT/ADDL. SESSIONS JUDGE  
AS ON 01/06/2010**

NATURE OF CASES	KARKARDOOMA COURT	
	EAST	NORTH EAST
CUPLABLE HOMICIDE U/S 302 IPC	109	212
SESSIONS CASES OTHER MURDER	337	599
CBI	5	0
ARMS ACT	20	13
COMPLAINT CASES/SEBI	0	0
RAPE CASES	60	121
CUSTOMS	0	0
SC/ST	13	11
CLOSURE	0	0
OFFICIAL SECRET ACT	0	0
CRIMINAL APPEALS	65	46
CRIMINAL REVISIONS	126	80
NDPS	76	137
EC	0	0
MISCELLANEOUS APPLICATIONS	10	1
EXECUTIONS CASES	0	2
DEPARTMENTAL ENQUIRY	7	3
TADA	0	0
POTA	0	0
MACOCA	0	7
ANTI CORRUPTION	68	0
U/S 304 B IPC	38	54
ELECTRICTY CASES	2619	0
CULPABLE HOMICIDE 304 IPC	0	7
CULPABLE HOMICIDE 306 IPC	0	0
NDPL		
U/S 364 B IPC	7	9
BRPL	0	0
<b>TOTAL</b>	<b>3560</b>	<b>1302</b>

**PENDENCY OF DISTRICT/ADDL. SESSIONS JUDGE  
AS ON 01/06/2010**

NATURE OF CASES	ROHINI	
	NORTH WEST	OUTER
CULPABLE HOMICIDE U/S 302 IPC	214	301
SESSIONS CASES OTHER MURDER	719	733
CBI	1	3
ARMS ACT	34	31
COMPLAINT CASES/SEBI	1	0
RAPE CASES	177	202
CUSTOMS	0	0
SC/ST	2	3
CLOSURE	0	0
OFFICIAL SECRET ACT	0	0
CRIMINAL APPEALS	31	76
CRIMINAL REVISIONS	66	60
NDPS	55	23
EC	0	0
MISCELLANEOUS APPLICATIONS	17	0
EXECUTIONS CASES	1	0
DEPARTMENTAL ENQUIRY	9	4
TADA	0	0
POTA	0	0
MACOCA	2	1
ANTI CORRUPTION	320	0
U/ S 304 B IPC	60	78
ELECTRICITY CASES	674	0
CULPABLE HOMICIDE 304 IPC	20	19
CULPABLE HOMICIDE 306 IPC	0	3
BRPL	0	0
U/S 364 B IPC	12	8
<b>TOTAL</b>	<b>2415</b>	<b>1545</b>

**PENDENCY OF DISTRICT/ADDL. SESSIONS JUDGE  
AS ON 1/06/2010**

NATURE OF CASES	DWARKA	
	SOUTH WEST & AIRPORT	SOUTH WEST
CULPABLE HOMICIDE 302 IPC	126	0
SESSIONS CASES OTHER MURDER	221	0
CBI	1	0
ARMS ACT	3	0
COMPLAINT CASES/SEBI	0	0
RAPE CASES	50	0
CUSTOMS	0	0
SC/ST	10	0
CLOSURE	0	0
OFFICIAL SECRET ACT	0	0
CRIMINAL APPEALS	24	0
CRIMINAL REVISIONS	296	0
NDPS	33	0
EC	0	0
MISCELLANEOUS APPLICATIONS	0	0
EXECUTIONS CASES	0	0
DEPARTMENTAL ENQUIRY	2	0
TADA	0	0
POTA	0	0
MACOCA	0	0
ANTI CORRUPTION	0	0
U/S 304 B IPC	34	0
ELECTRICITY CASES	1775	0
NDPL	0	0
U/S 364 B IPC	1	0
BRPL	0	0
<b>TOTAL</b>	<b>2576</b>	<b>0</b>

**PENDENCY OF DISTRICT /ADDITIONAL DISTRICT JUDGE  
AS ON 01/06/2010**

NATURE OF CASES	TIS HAZARI COURTS		
	CENTRAL DISTRICT	NORTH DISTRICT	WEST DISTRICT
SUITS	10141	1256	1810
REGULAR CIVIL APPEALS	669	145	130
MISC CIVIL APPEALS	61	24	34
MATRIMONIAL CASES INCLUDIND HMA OR OTHER PERSONAL LAWS EXCEPT PETITION FOR DIVORCE BY MUTUAL CONSENT	791	445	938
HOUSE TAX APPEALS	27	0	0
LAND ACQUISITION CASES	37	33	155
MISCELLANEOUS APPLICATIONS	1000	129	224
EXECUTION CASES	2067	248	420
DEPARTMENTAL ENQUIRY	31	1	1
PROBATE ACT CASES	564	36	275
PUBLIC PREMISES ACT CASES	14	50	24
TRADE MARK ACT CASES	300	0	0
TRANSFER APPLICATIONS	48	26	6
GUARDIANSHIP ACT CASES	86	3	44
MENTAL HEALTH	8	0	8
TRUST ACT/SUCCESSION ACT CASES	4	0	0
WAKF BOARD	0	0	0
RENT CONTROL APPEALS	65	69	121
LAC MISCELLANEOUS CASES	0	0	12
LAC EXECUTION CASES	0	61	0
MISCELLANEOUS - EXECUTION	22	0	30
APPLICATION UNDER ARBITRATION AND CONCILIATION ACT	310	29	369
LAC EXE-MIS	0	0	0
LETTER OF ADMINISTRATION	0	0	0
DIVORCE PETITION BY MUTUAL CONSENT	0	9	171
MISC.	0	0	0
<b>TOTAL</b>	<b>16245</b>	<b>2564</b>	<b>4772</b>

**PENDENCY OF DISTRICT /ADDITIONAL DISTRICT JUDGE  
AS ON 01/06/2010**

NATURE OF CASES	PATIALA HOUSE		
	NEW DELHI	SOUTH	SOUTH EAST
SUIT	426	1780	0
REGULAR CIVIL APPEALS	38	57	0
MISC. CIVIL APPEALS	4	72	0
MATRIMONIAL CASES INCLUDING HMA OR OTHER PERSONAL LAWS EXCEPT PETITION FOR DIVORCE BY MUTUAL CONSENT	57	1080	0
HTA	67	3	0
LAC	63	288	0
MISC. APPLICATION	6	57	0
EXECUTION CASES	66	445	0
DEPARTMENT ENQUIRY	0	1	0
PROBATE ACT CASES	6	143	0
PPA	33	74	0
TRADE MARK ACT	5	37	0
TRANSFER APPLICATION	0	11	0
GUARDIANSHIP ACT CASES	6	1	0
MENTAL HEALTH	0	2	0
TRUST ACT/ SUCCESSION ACT CASES	0	1	0
WAKF BOARD	84	0	0
RENT CONTRAL APPEALS	0	72	0
LAC MISCELLANEOUS CASES	0	0	0
LAC EXECUTION CASES	0	0	0
MISCELLANIOUS- EXECUTION	0	0	0
APPLICATIONS UNDER ARBITRATION AND CONCILIATION ACT	405	219	0
LAC EXE-MIS	0	0	0
LETTER OF ADMINISTRATION	0	0	0
DIVORCE PETITION BY MUTUAL CONSENT	1	0	0
MISC.	0	0	0
<b>TOTAL</b>	<b>1267</b>	<b>4343</b>	<b>0</b>

**PENDENCY OF DISTRICT /ADDITIONAL DISTRICT JUDGE  
AS ON 1/6/2010**

NATURE OF CASES	KARKARDOOMA COURTS	
	EAST	NORTH EAST
SUIT	1159	448
REGULAR CIVIL APPEALS	225	154
MISC. CIVIL APPEALS	39	27
MATRIMONIAL CASES INCLUDIND HMA OR OTHER PERSONAL LAWS EXCEPT PETITION FOR DIVORCE BY MUTUAL CONSENT	698	382
HTA	4	0
LAC	76	23
MISC. APPLICATION	94	74
EXECUTION CASES	285	153
DEPARTMENT ENQUIRY	3	1
PROBATE ACT CASES	74	35
PPA	1	3
TRADE MARK ACT	0	0
TRANSFER APPLICATION	0	0
GUARDIANSHIP ACT CASES	46	37
MENTAL HEALTH	0	0
TRUST ACT/ SUCCESSION ACT CASES	0	0
WAKF BOARD	0	0
RENT CONTRAL APPEALS	25	53
LAC MISCELLANEOUS CASES	36	9
LAC EXECUTION CASES	0	0
MISCELLANIOUS- EXECUTION	193	16
LAC EXE-MIS		
APPLICATION UNDER ARBITRATION AND CONCILIATION ACT	179	49
LETTER OF ADMINISTRATION	0	0
DIVORCE PETITION BY MUTUAL CONSENT	0	53
<b>TOTAL</b>	<b>3137</b>	<b>1517</b>

**PENDENCY OF DISTRICT /ADDITIONAL DISTRICT JUDGE  
AS ON 1/6/2010**

NATURE OF CASES	ROHINI COURTS	
	NORTH WEST	OUTER
SUIT	1681	0
REGULAR CIVIL APPEALS	30	0
MISC. CIVIL APPEALS	12	0
MATRIMONIAL CASES INCLUDING HMA OR OTHER PERSONAL LAWS EXCEPT PETITION FOR DIVORCE BY MUTUAL CONSENT	0	0
HTA	0	0
LAC	880	0
MISC. APPLICATION	244	0
EXECUTION CASES	219	0
DEPARTMENT ENQUIRY	2	0
PROBATE ACT CASES	82	0
PPA	13	0
TRADE MARK ACT	1	0
TRANSFER APPLICATION	0	0
GUARDIANSHIP ACT CASES	12	0
MENTAL HEALTH	3	0
TRUST ACT/ SUCCESSION ACT CASES	0	0
WAKF BOARD	0	0
RENT CONTRAL APPEALS	53	0
LAC MISCELLANEOUS CASES	0	0
LAC EXECUTION CASES	772	0
MISCELLANIOUS- EXECUTION		
DIVORCE PETITION BY MUTUAL CONSENT	2280	0
LAC EXE-MIS	0	0
LETTER OF ADMINISTRATION	0	0
APPEAL UNDER RTI ACT	0	0
<b>TOTAL</b>	<b>6284</b>	<b>0</b>

**PENDENCY OF DISTRICT /ADDITIONAL DISTRICT JUDGE  
AS ON 1/6/2010**

NATURE OF CASES	DWARKA COURTS	
	SOUTH WEST & IGI AIRPORT	SOUTH WEST
SUIT	341	0
REGULAR CIVIL APPEALS	33	0
MISC. CIVIL APPEALS	11	0
MATRIMONIAL CASES INCLUDIND HMA OR OTHER PERSONAL LAWS EXCEPT PETITION FOR DIVORCE BY MUTUAL CONSENT	0	0
HTA	0	0
LAC	317	0
MISC. APPLICATION	13	0
EXECUTION CASES	962	0
DEPARTMENT ENQUIRY	0	0
PROBATE ACT CASES	33	0
PPA	12	0
TRADE MARK ACT	1	0
TRANSFER APPLICATION	0	0
GUARDIANSHIP ACT CASES	20	0
MENTAL HEALTH	2	0
TRUST ACT/ SUCCESSION ACT CASES		0
WAKF BOARD	0	0
RENT CONTRAL APPEALS	17	0
LAC MISCELLANEOUS CASES	38	0
LAC EXECUTION CASES	0	0
DIVORCE PETITION BY MUTUAL CONSENT	428	0
MISCELLANIOUS- EXECUTION	6	0
LAC EXE-MIS	0	0
	0	0
LETTER OF ADMINISTRATION	0	0
APPEAL UNDER RTI ACT	0	0
<b>TOTAL</b>	<b>2234</b>	<b>0</b>

**PENDECY OF MOTOR ACCIDENT CLAIM TRIBUNAL**

**AS ON 1/6/2010**

NATURE OF CASES	TIS HAZARI COURTS		
	CENTRAL DISTRICT	NORTH DISTRICT	WEST DISTRICT
FATAL	337	137	519
INJURIES	675	333	752
DAMAGE OF PROPERTY	9	0	9
MISCELLANEOUS APPLICATION	38	2	82
EXECUTATION CASES	266	116	188
DEPARTMENTAL INQUIRY	3	0	2
FORM 54	580	19	210
<b>TOTAL</b>	<b>1908</b>	<b>607</b>	<b>1762</b>

**PENDECY OF MOTOR ACCIDENT CLAIM TRIBUNAL**

**AS ON 1/6/2010**

NATURE OF CASES	PATIALA HOUSE		
	NEW DELHI	SOUTH	SOUTH EAST
FATAL	334	464	555
INJURIES	348	936	1602
DAMAGE OF PROPERTY	22	5	16
MISCELLANEOUS APPLICATION	0	0	0
EXECUTATION CASES	103	208	67
DEPARTMENTAL INQUIRY	1	0	0
FORM 54	261	1338	0
<b>TOTAL</b>	<b>1069</b>	<b>2951</b>	<b>2240</b>

**PENDENCY OF MOTOR ACCIDENT CLAIM TRIBUNAL**

**AS ON 1/6/2010**

NATURE OF CASES	KARKARDOOMA COURT	
	EAST	NORTH EAST
FATAL	967	320
INJURIES	1280	833
DAMAGE OF PROPERTY	8	4
MISCELLANEOUS APPLICATION	16	12
EXECUTATION CASES	131	159
DEPARTMENTAL INQUIRY	2	0
FORM 54	145	319
<b>TOTAL</b>	<b>2549</b>	<b>1647</b>

**PENDENCY OF MOTOR ACCIDENT CLAIM TRIBUNAL**

**AS ON 1/6/2010**

NATURE OF CASES	ROHINI	
	NORTH WEST	OUTER
FATAL	559	524
INJURIES	1029	1160
DAMAGE OF PROPERTY	13	6
MISCELLANEOUS APPLICATION	37	48
EXECUTATION CASES	160	151
DEPARTMENTAL INQUIRY	1	0
FORM 54	187	435
<b>TOTAL</b>	<b>1986</b>	<b>2324</b>

**PENDECY OF MOTOR ACCIDENT CLAIM TRIBUNAL**

**AS ON 1/6/2010**

NATURE OF CASES	DWARKA	
	SOUTH WEST & AIRPORT	SOUTH WEST
FATAL	724	0
INJURIES	1688	0
DAMAGE OF PROPERTY	26	0
MISCELLANEOUS APPLICATION	8	0
EXECUTION CASES	129	0
DEPARTMENTAL INQUIRY	0	0
FORM 54	500	0
<b>TOTAL</b>	<b>3075</b>	<b>0</b>

**PENDECY OF RENT/ ADDL. RENT CONTROLLERS**

**AS ON 1/6/2010**

NATURE OF CASES	TIS HAZARI COURTS		
	CENTRAL DISTRICT	NORTH DISTRICT	WEST DISTRICT
EVICITION	1284	1370	797
STANDARD RENT	0	0	0
DEPOSIT OF RENT	463	612	552
MISC. RENT CASES	83	56	105
EXECUTIONS/OBJECTIONS	147	109	49
<b>TOTAL</b>	<b>1977</b>	<b>2147</b>	<b>1503</b>

**PENDECY OF RENT/ ADDL. RENT CONTROLLERS  
AS ON 1/6/2010**

NATURE OF CASES	PATIALA HOUSE		
	NEW DELHI	SOUTH	SOUTH EAST
EVICTION	281	761	0
STANDARD RENT	0	0	0
DEPOSIT OF RENT	133	856	0
MISC. RENT CASES	15	51	0
EXECUTIONS/OBJECTIONS	85	61	0
<b>TOTAL</b>	<b>514</b>	<b>1729</b>	<b>0</b>

**PENDECY OF RENT/ ADDL. RENT CONTROLLERS  
AS ON 1/6/2010**

NATURE OF CASES	KARKARDOOMA COURT	
	EAST	NORTH EAST
EVICTION	660	337
STANDARD RENT	2	0
DEPOSIT OF RENT	736	172
MISC. RENT CASES	62	13
EXECUTIONS/OBJECTIONS	103	48
<b>TOTAL</b>	<b>1563</b>	<b>570</b>

**PENDECY OF RENT/ ADDL. RENT CONTROLLERS  
AS ON 1/6/2010**

NATURE OF CASES	ROHINI	
	NORTH WEST	OUTER
EVICTION	539	0
STANDARD RENT	0	0
DEPOSIT OF RENT	236	0
MISC. RENT CASES	31	0
EXECUTIONS/OBJECTIONS	28	0
<b>TOTAL</b>	<b>834</b>	<b>0</b>

**PENDECY OF RENT/ ADDL. RENT CONTROLLERS  
AS ON 1/6/2010**

NATURE OF CASES	DWARKA	
	SOUTH WEST & AIRPORT	SOUTH WEST
EVICTION	104	0
STANDARD RENT	0	0
DEPOSIT OF RENT	36	0
MISC. RENT CASES	0	0
EXECUTIONS/OBJECTIONS	0	0
<b>TOTAL</b>	<b>140</b>	

**PENDENCY OF METROPOLITAN MAGISTRATES  
AS ON 1/6/2010**

NATURE OF CASES	TIS HAZARI COURTS		
	CENTRAL	NORTH	WEST
<b>STATE CASES</b>			
REGULAR CRIMINAL CASES UNDER IPC ACT	12844	10677	22689
OTHER STATE CASES	2062	1095	2558
ARMS ACT	646	1283	1441
CBI CASES	148	41	12
CRIME CASES	275	179	289
SPECIAL CELL	442	0	0
WILD LIFE ACT	172	0	0
NDPS ACT CASES	201	78	54
DELHI VIDYUT BOARD	0	0	0
IPR CASES	77	345	121
<b>COMPLAINTS</b>			
MISC. COMPL.	2102	2191	3774
DOMESTIC VIOLENCE ACT	283	317	1134
COURT COMPLAINT	99	0	0
SEED ACT	0	7	0
U/s 138 NI ACT	9265	17488	3871
U/S 125 CRPC	379	478	1244
U/s 138 NI ACT (TRAFFIC & MCD COURT)	5715	0	0
CUSTOMS, FERA & DRI	0	0	0
SHOP ACT	0	0	0
COMPLAINTS UNDER SARFEASI ACT	570	0	0
BUEREAU OF INDIAN STANDARD	1	0	0
COMPANIES ACT	4758	0	0
INCOME TAX ACT	294	0	0
SEBI	114	0	0
TRAFFIC CHALLANS	100	65	198
STA CHALLANS	0	0	0
M.V. ACT	0	0	0
MCD	195	24	129
DDA	7	34	28
<b>STATE CASES</b>			
DCB	0	0	0
PFA	0	0	0
NDMC	0	0	0
PETTY OFFENCES	0	0	11
W & M CASES	0	0	0
AATS CASES	0	0	0
FACTORY ACT	0	0	0
PFI ACT	0	0	0
ESI ACT	0	0	0
APMC	0	0	0
DPCC	0	0	0

DRUGS & COS. ACT	0	0	0
EI CASES	0	0	0
MISC. CASES	0	0	0
KALANDARA	28	2	0
DEPTT. ENQUIRY	8	3	9
EXECUTIONS	441	383	634
SUMMARY TRIALS	17	64	8
SPCA	0	14	0
G. TOTAL	41243	34768	38204
SPL. TRAFFIC COURTS			
TRAFFIC CHALLANS, NBT CHALLANS & STA CHALLANS	19005	0	0
<b>TOTAL</b>	<b>60248</b>	<b>34768</b>	<b>38204</b>

**PENDENCY OF METROPOLITAN MAGISTRATE  
AS ON 1/6/2010**

NATURE OF CASES	PATIALA HOUSE		
	NEW DELHI	SOUTH	SOUTH- EAST
STATE CASES			
REGULAR CRIMINAL CASES UNDER IPC ACT	4731	11789	18464
OTHER STATE CASES	0	854	0
ARMS ACT	72	1692	1332
CBI CASES	49	201	2
CRIME CASES	489	396	480
SPECIAL CELL	0	0	0
WILD LIFE ACT	0	0	0
NDPS ACT CASES	152	20	20
DELHI VIDYUT BOARD	0	890	0
IPR CASES	0	0	0
COMPLAINTS			
MISC. COMPL.	1276	2293	2716
DOMESTIC VIOLENCE ACT	22	623	783
COURT COMPLAINT	0	0	0
SEED ACT	0	0	0
U/s 138 NI ACT	9942	10970	14777
U/s 138 NI ACT (TRAFFIC & MCD COURTS)	0	0	0
U/S 125 CRPC	15	1578	752
CUSTOMS, FERA & DRI	732	0	0
SHOP ACT	0	0	0
COMPLAINTS UNDER SARFEASI ACT	0	0	0
COMPANIES ACT	0	0	0
INCOME TAX ACT	0	0	0
SEBI	0	0	0
TRAFFIC CHALLANS	31	166	692
STA CHALLANS	0	0	42
M.V. ACT	0	0	0
MCD	0	78	35
DDA	3	12	11
STATE CASES			
DCB	0	0	0
PFA	1377	0	1
NDMC	52	0	0
PETTY OFFENCES	0	0	0
W & M CASES	0	0	0
AATS CASES	0	107	0
FACTORY ACT	0	0	0
PFI ACT	0	0	245
ESI ACT	0	0	138
APMC	0	0	0
DPCC	0	0	0
DRUGS & COS. ACT	0	0	0

EI CASES	0	0	0
FI CASES	0	73	0
MISC. CASES			
KALANDARA	154	53	13
DEPTT. ENQUIRY	0	0	5
EXECUTIONS	74	626	567
SUMMARY TRIALS	17	0	81
SPCA	0	0	0
G. TOTAL	19188	32421	41156
SPL. TRAFFIC COURTS			
TRAFFIC COURT NBT CHALLANS & STA CHALLANS	10443	15475	0
<b>G. TOTAL</b>	<b>29631</b>	<b>47896</b>	<b>41156</b>

**PENDENCY OF METROPOLITAN MAGISTRATES  
AS ON 1/6/2010**

NATURE OF CASES	KARKARDOOMA COURTS	
	EAST	NORTH - EAST
<b>STATE CASES</b>		
REGULAR CRIMINAL CASES UNDER IPC ACT	11242	13223
OTHER STATE CASES	2946	638
ARMS ACT	2317	2076
CBI CASES	119	3
CRIME CASES	168	137
SPECIAL CELL	0	0
WILD LIFE ACT	0	0
NDPS ACT CASES	31	354
DELHI VIDYUT BOARD	0	41
IPR CASES	0	88
<b>COMPLAINTS</b>		
MISC. COMPLAINT	2844	3230
DOMESTIC VIOLENCE ACT	575	864
COURT COMPLAINT	0	0
SEED ACT	0	0
U/s 138 NI ACT	28537	19716
U/s 138 NI ACT ( TRAFFIC & MCD ACT)	4235	0
U/S 125 CRPC	838	1132
CUSTOMS, FERA & DRI	0	0
SHOP ACT	0	0
COMPLAINTS UNDER SARFEASI ACT	0	0
COMPANIES ACT	0	0
INCOME TAX ACT	0	0
SEBI	0	0
TRAFFIC CHALLANS	348	201
STA CHALLANS	0	0
M.V. ACT	0	88
MCD	30	79
DDA	2	0
<b>STATE CASES</b>		
DCB	0	0
PFA	0	0
NDMC	0	0
PETTY OFFENCES	0	0
W & M CASES	0	0
AATS CASES	0	0
FACTORY ACT	0	0
PFI ACT	0	137
ESI ACT	0	293
APMC	0	0
DPCC	0	0
DRUGS & COS. ACT	0	0

EI CASES	0	3
FI CASES	0	183
MISC. CASES		
KALANDARA	0	4
DEPTT. ENQUIRY	3	1
EXECUTIONS	724	1084
SUMMARY TRIALS	0	0
SPCA	0	0
G. TOTAL	54959	43575
SPL .TRAFFIC COURTS		
TRAFFIC CHALLANS, NBT CHALLANS & STA CHALLANS	16824	0
<b>G. TOTAL</b>	<b>71783</b>	<b>43575</b>

**PENDENCY OF METROPOLITAN MAGISTRATES  
AS ON 1/6/2010**

NATURE OF CASES	ROHINI COURTS	
	NORTH WEST	OUTER
<b>STATE CASES</b>		
REGULAR CRIMINAL CASES UNDER IPC ACT	13593	16492
OTHER STATE CASES	9	2252
ARMS ACT	2817	1996
CBI CASES	2	7
CRIME CASES	0	332
SPECIAL CELL	0	0
WILD LIFE ACT	0	0
NDPS ACT CASES	17	5
DELHI VIDYUT BOARD	0	0
IPR CASES	0	0
<b>COMPLAINTS</b>		
MISC. COMPLAINT	3136	1571
DOMESTIC VIOLENCE ACT	391	637
COURT COMPLA	0	0
SEED ACT	0	0
U/s 138 NI ACT	6740	2301
U/s 138 NI ACT ( TRAFFIC & MCD COURTS)	1409	
U/S 125 CRPC	0	0
CUSTOMS, FERA & DRI	0	0
SHOP ACT	0	0
COMPLAINTS UNDER SARFEASI ACT	0	0
COMPANIES ACT	0	0
INCOME TAX ACT	0	0
SEBI	0	0
TRAFFIC CHALLANS	17	2
STA CHALLANS	0	0
M.V. ACT	0	0
MCD	10	10
DDA	15	2
<b>STATE CASES</b>		
DCB	0	0
PFA	0	0
NDMC	0	0
PETTY OFFENCES	0	0
W & M CASES	0	0
AATS CASES	0	0
FACTORY ACT	0	0
PFI ACT	0	0
ESI ACT	0	0
APMC	73	0
DPCC	111	0

DRUGS & COS. ACT	0	189
EI CASES	0	0
FI CASES	0	0
MISC. CASES	0	0
KALANDARA	0	41
DEPTT. ENQUIRY	0	2
EXECUTIONS	0	16
SUMMARY TRIALS	0	0
SPCA	0	0
G. TOTAL	28371	25855
SPL. TRAFFIC COURTS		
TRAFFIC CHALLANS, NBT CHALLANS & STA CHALLANS	27587	0
<b>G. TOTAL</b>	<b>55958</b>	<b>25855</b>

**PENDENCY OF METROPOLITAN MAGISTRATES  
AS ON 1/6/2010**

NATURE OF CASES	DWARKA	
	SOUTH- WEST	SPL. COURT OF U/S 138 NI ACT
STATE CASES		
REGULAR CRIMINAL CASES UNDER IPC ACT	9402	0
OTHER STATE CASES	2659	1
ARMS ACT	539	0
CBI CASES	3	0
CRIME CASES	117	0
SPECIAL CELL	0	0
WILD LIFE ACT	0	0
NDPS ACT CASES	12	0
DELHI VIDYUT BOARD	0	0
IPR CASES	0	0
COMPLAINTS		
MISC. COMPLAINTS	1619	0
DOMESTIC VIOLENCE ACT	598	0
COURT COMPLAINT	0	0
SEED ACT		
U/s 138 NI ACT	6253	129748
U/S 125 CRPC	0	0
CUSTOMS, FERA & DRI	0	0
SHOP ACT	0	0
COMPLAINTS UNDER SARFEASI ACT	0	0
COMPANIES ACT	0	0
INCOME TAX ACT	0	0
SEBI	0	0
TRAFFIC CHALLANS	64	0
STA CHALLANS	0	0
M.V. ACT	0	
MCD	27	0
DDA	6	0
STATE CASES		
DCB	1	0
PFA	0	0
NDMC	0	0
PETTY OFFENCES	0	0
W & M CASES	0	0
AATS CASES	0	0
FACTORY ACT	0	0
PFI ACT	0	0
ESI ACT	0	0
APMC	0	0
DPCC	0	0
DRUGS & COS. ACT	0	0
EI CASES	0	0

FI CASES	0	0
MISC. CASES	0	0
KALANDARA	0	0
DEPTT. ENQUIRY	1	0
EXECUTIONS	18	0
SUMMARY TRIALS	0	0
SPCA	0	0
G. TOTAL	21319	129749
SPL. TRAFFIC COURTS	17316	0
<b>TOTAL</b>	<b>38635</b>	<b>129749</b>

**PENDENCY OF SR. CIVIL JUDGE/CIVIL JUDGES  
AS ON 1/6/2010**

NATURE OF CASES	TIS HAZARI COURTS		
	CENTRAL DISTRICT	NORTH DISTRICT	WEST DISTRICT
REGULAR SUITS	12828	12741	11768
MISC. CASE	1452	1415	1139
EXECUTION	2418	2891	2191
APPEAL- MCA	256	24	14
APPEAL- RCA	290	15	4
ESIC	565	2	16
DEPTT. ENQIRY	4	15	8
SMALL CAUSE SUITS	105	19	2
SMALL CAUSE EXECUTION	90	0	0
RECEIVERSHIP	10	0	0
INSOLVENCY	106	8	10
GUARDIANSHIP CASES	186	30	65
MUSLIM ACT	160	0	0
SUCCESSION ACT	1218	61	108
U/S 138	0	0	0
<b>TOTAL</b>	<b>19688</b>	<b>17221</b>	<b>15325</b>

**PENDENCY OF SR. CIVIL JUDGE/CIVIL JUDGES  
AS ON 1/6/2010**

NATURE OF CASES	PATIALA HOUSE		
	NEW DELHI	SOUTH	SOUTH EAST
REGULAR SUITS	549	4369	0
MISC. CASE	15	107	0
EXECUTION	969	462	0
APPEAL- MCA	5	16	0
APPEAL- RCA	0	7	0
DEPTT. ENQIRY	0	0	0
ESIC	2	14	0
GUARDIANSHIP CASES	2	89	0
SMALL CAUSE SUITS	3	137	0
SMALL CAUSE EXECUTION	0	0	0
RECEIVERSHIP	0	0	0
INSOLVENCY	0	5	0
MUSLIM ACT	0	49	0
SUCCESSION ACT	14	225	0
U/S 138	15706	14209	0
<b>TOTAL</b>	<b>17265</b>	<b>19689</b>	<b>0</b>

**PENDENCY OF SR. CIVIL JUDGE/CIVIL JUDGES  
AS ON 1/6/2010**

NATURE OF CASES	KARKARDOOMA COURT	
	EAST	NORTH EAST
REGULAR SUITS	3438	2194
MISC. CASE	280	245
EXECUTION	543	442
APPEAL- MCA	10	7
APPEAL- RCA	6	10
DEPTT. ENQIRY	3	1
ESIC	4	2
GUARDIANSHIP CASES	0	3
SMALL CAUSE SUITS	0	0
SMALL CAUSE EXECUTION	0	0
RECEIVERSHIP	0	0
INSOLVENCY	0	5
MUSLIM ACT	0	0
SUCCESSION ACT	121	47
U/S 138	3237	812
<b>TOTAL</b>	<b>7678</b>	<b>3768</b>

**PENDENCY OF SR. CIVIL JUDGE/CIVIL JUDGES  
AS ON 1/6/2010**

NATURE OF CASES	ROHINI	
	NORTH WEST	OUTER
REGULAR SUITS	2922	0
MISC. CASE	71	0
EXECUTION	353	0
APPEAL- MCA	47	0
APPEAL- RCA	21	0
DEPTT. ENQIRY	0	0
ESIC	15	0
GUARDIANSHIP CASES	0	0
SMALL CAUSE SUITS	3	0
SMALL CAUSE EXECUTION	0	0
RECEIVERSHIP	0	0
INSOLVENCY	12	0
MUSLIM ACT		0
SUCCESSION ACT	104	0
U/S 138	6358	0
<b>TOTAL</b>	<b>9906</b>	<b>0</b>

**PENDENCY OF SR. CIVIL JUDGE/CIVIL JUDGE  
AS ON 1/6/2010**

NATURE OF CASES	DWARKA	
	SOUTH WEST & AIRPORT	SOUTH WEST
REGULAR SUITS	749	0
MISC. CASE	28	0
EXECUTION	154	0
APPEAL- MCA	9	0
APPEAL- RCA	3	0
DEPTT. ENQIRY	0	0
ESIC	0	0
GUARDIANSHIP CASES	0	0
SMALL CAUSE SUITS	5	0
SMALL CAUSE EXECUTION	0	0
RECEIVERSHIP	0	0
INSOLVENCY	0	0
MUSLIM ACT	0	0
SUCCESSION ACT	42	0
U/S 138	5286	0
<b>TOTAL</b>	<b>6276</b>	<b>0</b>

**PENDENCY OF INDUSTRIAL TRIBUNALS  
AS ON 1/6/2010**

NATURE OF CASE	EAST DISTRICT
U/s 10 (1) DC	574
33-A	197
UNDER IESO ACT	1
MISCELLANEOUS	17
33-2(B)	83
DEPARTMENT ENQUIRY	0
<b>TOTAL</b>	<b>872</b>

**PENDENCY OF LABOUR COURTS  
AS ON 1/6/2010**

NATURE OF CASE	EAST DISTRICT
INDUSTRIAL DISPUTE ACT	9503
LCA	1166
PAYMENT OF WAGES	172
SO	0
O.P.	34
DEPARTMENT ENQUIRY	5
MISCELLANEOUS APPLICATION	129
33-2 (B)	3
CLOSURE REPORT	0
<b>TOTAL</b>	<b>11012</b>